

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

52. C.P. (IB)/763(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

NAME OF THE PARTIES:- ALGIZ Consultancy Services Private Limited

Section: 59 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Aniruth Purusothaman appeared for the Petitioner. Heard, Counsel for the
Petitioner for a considerable time and **Reserved for Orders.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)